

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR MAHESH SHARMA): (a) to (c) The Port Blair airport belongs to Indian Navy, Ministry of Defence and the Airports Authority of India (AAI) maintains only a Civil Enclave at this airport. There are restrictions of flight schedules/timings at Civil Enclaves maintained by AAI at Defence airports and Air Traffic Services are not provided by Indian Navy at this airport after sunset. Further, no request for night operations at Port Blair Airport has been received from the airline operators.

Servicing of AI aircrafts abroad

†8. SHRI NARESH AGRAWAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that servicing of the aircrafts of the Air India is done abroad inspite of the availability of technologically advanced aircraft service centres in the country;

(b) if so, the reasons therefor; and

(c) the number of aircrafts serviced abroad during the last two years and the expenses incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR MAHESH SHARMA): (a) No, Sir. Air India aircraft are serviced in-house and are not serviced abroad.

However, only the transit certification of aircraft has been outsourced by Air India at all the foreign stations to save cost.

(b) and (c) Do not arise in view of answer to (a) above.

Monetization of surplus land assets by AI

9. DR. PRABHAKAR KORE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India (AI) which has been under financial stress for several years, has now been planning to monetize its surplus land assets to reduce its mounting debts;

(b) whether Air India has tied up with National Building Construction Corporation (NBCC) to develop its properties under a profit making mechanism; and

(c) if so, details of the projects taken up jointly by Air India and NBCC for the purpose?

†Original notice of the question was received in Hindi.